

Mr. Deputy-Speaker: Order, order. It is my misfortune that I think like that.

Shri Yadav Narayan Jadhav: On page 3 of the statement it is said that in the interest of agricultural production it is necessary that co-operative societies admit to their membership all classes of cultivators including marginal and sub-marginal cultivators, landless tenants etc. May I know whether it is a fact that State legislations on co-operation do not allow these things at present; if so, may I know whether any target date has been fixed to carry out this recommendation?

Shri B. S. Murthy: It is a new pattern that is going to come into existence. Cultivators whether marginal or sub-marginal, and even landless agricultural labour are to be admitted as members of a co-operative society and credit also is to be provided so that they would get adequate credit for their agricultural production.

Shri Hem Barua: May I know whether it is a fact that most of the recommendations of the committee are at variance with those of the National Development Council; if so, whether it is a fact that the Government are prepared to put in cold storage the recommendations of the committee and harp back to the recommendations of the National Development Council?

Mr. Deputy-Speaker: That is too wide a question to be answered during Question Hour.

Shri Tangamani: I would like to know whether Government have got reports about the working of the Full Finance Scheme in one block in each district in the Madras State, and whether they have received the report of the committee which is studying the working of the Full Finance Scheme?

Mr. Deputy-Speaker: It will be difficult to enter into the details about each individual State.

टेलीप्रिंटर का कारखाना

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श्री भक्त वर्शन :
श्री अ० मु० तारिक :
श्री रामकृष्ण गुप्त :
श्री वारियर :
श्री वासुदेवन नायर :
पंडित डा० ना० तिवारी :
*२१६- श्री विश्वनाथ राय :
श्री प्र० के० देव :
श्री बि० दास गुप्त :
श्री अरविन्द घोषाल :
श्री रामी रेड्डी :
श्री वी० चं० शर्मा :
श्री तंगामणि :

क्या परिवहन तथा संचार मंत्री ३१ अगस्त, १९६० के तारांकित प्रश्न संख्या ६१६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि टेलीप्रिंटर बनाने का कारखाना लगाने के बारे में, जिसका फैसला पहले किया जा चुका है, अब तक क्या प्रगति हुई है ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री राज बहादुर) : भारत सरकार द्वारा भारत में टेलीप्रिंटर बनाने के लिये इटली के मेसर्स आई एन-जी० सी० ओलि-वेट्टी तथा सी० एस० पी-ए०, के साथ किये गये जिस समझौते पर हस्ताक्षर हुए हैं, उसकी प्रतिलिपि सभा-घटल पर रख दी गई है।

इस समझौते के अन्तर्गत टेलीप्रिंटर बनाने के लिये एक ऐसी कम्पनी स्थापित करने की कार्यवाही की जा रही है, जिस पर सरकार का पूरा-पूरा अधिकार हो। आशा है कि उक्त कम्पनी शीघ्र ही रजिस्टर्ड करा दी जाएगी।

यह निश्चय किया गया है कि कारखाना गिण्डी, मद्रास में लगाया जायेगा।

Some Hon. Members: In English also.

The Minister of Transport and Communications (Dr. P. Subbarayan): A copy of the agreement signed by the

Government of India with Messrs. ING. C. Olivetti and C. SpA of Italy for the manufacture of teleprinters in India, has been placed on the Table of the House.

Action is in progress for the setting up of a fully Government-owned company for undertaking the manufacture of teleprinters under this Agreement. It is expected that the company will be registered shortly.

It has been decided that the factory will be located at Guindy, Madras.

Shri Bhakt Darshan: May I know when this factory is expected to function actually?

Dr. P. Subbarayan: I cannot say the exact date. I hope it will function as quickly as possible. It may be in the course of six months.

Shri Ansar Harvani: May I know if this factory will produce only English teleprinters or Hindi teleprinters also?

Dr. P. Subbarayan: English teleprinters principally, and some Hindi teleprinters also.

श्री अ० सु० तारिका : कम में जान सकता है कि इस फॅक्ट्री के सामने और कौन-कौन से सम्बलखत टेलीप्रिन्टर बनाने का प्रोग्राम है
 شری اے - ایم - طارق - کیا میں جان سکتا ہوں کہ اس فیکٹری کے سامنے اور کون کون سے رسم الخط میں ٹیلیپرنٹر بنانے کا پروگرام ہے -

Dr. P. Subbarayan: At present the proposal is only for English teleprinters and some in Hindi.

Shri Ram Krishan Gupta: May I know what is the approximate capacity of this factory?

Dr. P. Subbarayan: We hope to go up to 3,000 in the in the first four years and 1300 every year thereafter.

Shri Warrior: May I know the number of teleprinters that would be produced per annum and what will be the quantum of distribution of these machines? I want to know also whether the distribution will be through the news agencies or through the Government.

Mr. Deputy-Speaker: Let them first be produced, and then we will see about the distribution!

Shri Warrior: The capacity for production may be stated.

Mr. Deputy-Speaker: He has already mentioned the capacity.

Shri Aurobindo Ghosal: May I know the amount of royalty which is paid to this company for the next ten years?

Dr. P. Subbarayan: I have not got the information here, but it will be found in the copy of the agreement which is placed on the Table of the House.

Shri Tangamani: May I know what is the investment by this company and what is the foreign exchange component?

Dr. P. Subbarayan: There is going to be no investment by the company at all. It will be entirely the Capital of the Government of India.

Shri Tangamani: What is the foreign exchange component?

Dr. P. Subbarayan: That will be found in the agreement which sets out in full what are the components and what are the things that they will give and under what conditions.

Dr. Ram Subhag Singh: Before this factory goes into production, may I know whether the Government will take suitable steps to supply Hindi teleprinters because the news agencies have approached the Government for the supply of Hindi teleprinters?

Dr. P. Subbarayan: I will take this matter into consideration.

Shri Bhakt Darshan: Now that a final decision has been taken about its location, may I know which other places were under consideration or examination?

Dr. P. Subbarayan: Hyderabad and Madras were under consideration; our expert who advised us—the experts from Italy—said that Madras would be suitable, and besides, the Madras

Government have given 35 acres free of cost.

Shri B. Das Gupta: In the agreement, the royalty has been fixed at Rs. 2.5 lakhs per annum. Is it not too high?

Dr. P. Subbarayan: I do not think that our experts who went through it thought it was high; they thought it was reasonable.

Shri M. R. Krishna: May I know whether the location at Hyderabad was changed because Madras had offered more land than Hyderabad? Was it the only condition or were there any other conditions? (*Interruption*).

Mr. Deputy-Speaker: He has already given an answer.

Dr. P. Subbarayan: Our technical advisers felt that Madras had a better site.

Manufacture of Aeroplanes

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- *218. { **Shri Ram Krishan Gupta:**
Pandit D. N. Tiwari:
Shri Vidya Charan Shukla:
Shri Morarka:
Shri D. C. Sharma:
Shri Rami Reddy:
Shri Narayanankutty Menon:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 544 on the 19th August, 1960 and state:

(a) whether Government have since considered the scheme received from the Lockheed Aircraft Corporation for the manufacture of Aeroplanes to replace Dakotas; and

(b) if so, the decision taken thereon?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) and (b). The matter is still under consideration.

Shri Ram Krishan Gupta: What are the main features of the proposal received from this Corporation with

special reference to assistance and help?

Shri Mohiuddin: The question of assistance and help is a subsequent matter. The help will be there; the proposal is for collaboration and technical help. As regards the features of the plane, it is specifically meant for replacement of the Dakotas.

Shri S. M. Banerjee: May I know whether it is a fact that the same Lockheed Aircraft Corporation wanted to manufacture aircraft for the Defence Ministry but their offer was rejected. What was the reason for the rejection by the Defence Ministry and acceptance by the Transport and Communications Ministry?

Shri Mohiuddin: As far as I remember, when the Defence Ministry agreed to manufacture the Avro, the Lockheeds' proposal was not there at all.

Shri Vidya Charan Shukla: May I know if any special committee or cell has been created in the Ministry to consider the proposal of Lockheed Corporation and, if so, how many months have passed over the consideration of the matter?

Shri Mohiuddin: The experts of the department and of the IAC have been considering the proposal. As far as the time that has passed is concerned, hon. Members know that it is about a year or more than a year now.

Shri Morarka: Is it not a fact that the Director-General of Civil Aviation has expressed the opinion that for the three per cent. higher cost of flying, the Lockheed Aircraft flies 35 per cent. greater pay-load, 37 per cent. greater range and a larger cabin volume and 23 per cent. cheaper ton mile cost?

Shri Mohiuddin: I do not know how the hon. Member has got that information.

Shri Morarka: It was in the answers to previous questions on the subject.

Shri Mohiuddin: As I have already expressed before in regard to similar